BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 42/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2017

Name of the Company:

Spectrum Trimpex Pvt. Ltd.

V/s.

Anil Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankrupcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Rahil-P. Jain

Rolly Aduocale

Petitioner

Ralup_

2. Raheel Patel

Advocate Respondent

ORDER

Learned Advocate Mr. Rahil Jain present for Financial Creditor/ Applicant. Learned Advocate Mr. Raheel Patel present Respondent.

Learned Counsel for Applicant filed memo seeking leave to unconditionally withdraw CP (IB) No. 42/2017.

Leave granted. CP (IB) 42/2017 is permitted to withdraw. Application is disposed off-

a coasingly.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 20th day of July, 2017.